

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal 2055/(MAH)/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

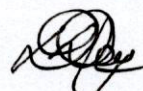
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

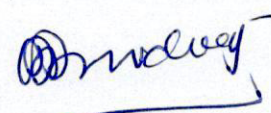
NAME OF THE PARTIES:

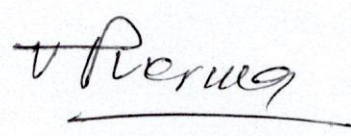
Mr. Narendra Kumar Dhoot
V/s.
M/s. Premier Limited

SECTION OF THE COMPANIES ACT: 58A(9) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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4	Mr. Ankit Lohia of M/s. Dhanyashree Tadeja & Ms. Debashree Dey i/b Desai & Dinwari Advocates for M/s. Premier Limited.		
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1.	M.S. BHARDWAJ	Adv for ROC - R.2	
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	V. P. VERMA	Adv. for applicant	
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Order

Company Appeal No. 2055/58A(9)/CLB/MB/MAH/2013

At request of the parties, list this matter for hearing on 13.12.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)